

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD** - Permission to **Sri D.Ramakanth**, I Additional Metropolitan Sessions Judge, Hyderabad - cum - XV Addl. Chief Judge, City Civil Court, Hyderabad to take a session to the newly appointed District and Sessions Judges on the topic "Admissibility and Impounding of documents with special reference to Stamps and Registration Act" on 18.11.2023 (Saturday) from 2.00 p.m. to 5.00 p.m. at Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

READ: 1. High Court's Proceedings Order Roc.No.577/2023-B.Spl., dated 31.10.2023.
2. Letter Roc.No.577/2023/TSJA-Sec-bad dated: 10.11.2023 from the Director, Telangana State Judicial Academy, Secunderabad.


ORDER ROC.NO.577/2023-B.SPL., DATED: 14.11.2023

In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad in his letter 2nd read above, the High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby permitted to attend the Session to the newly appointed District and Sessions Judges on the topic "Admissibility and Impounding of documents with special reference to Stamps and Registration Act" on 18.11.2023 (Saturday) from 2.00 p.m. to 5.00 p.m. at the Telangana State Judicial Academy, Secunderabad. Further, the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI D.RAMAKANTH , I Additional Metropolitan Sessions Judge, Hyderabad - cum - XV Addl. Chief Judge, City Civil Court, Hyderabad	IV Additional Metropolitan Sessions Judge, Hyderabad - cum - XVIII Addl. Chief Judge, City Civil Court, Hyderabad

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>.
The downloaded copy from the web site is valid for relieving and reporting to the above said Session at the Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The I Additional Metropolitan Sessions Judge, Hyderabad – cum – XV Addl. Chief Judge, City Civil Court, Hyderabad.
6. The IV Additional Metropolitan Sessions Judge, Hyderabad – cum – XVIII Addl. Chief Judge, City Civil Court, Hyderabad.
7. The Pay & Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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